

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION . & ORS.

Respondent(s)

(IA No.20502/2018-CONDONATION OF DELAY IN FILING and IA No.20500/2018-APPLICATION FOR SUBSTITUTION AND I.A. NO. 41196/2018 - EXEMPTION FROM FILING DEATH CERTIFICATE)

Date : 13-09-2018 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[IN CHAMBERS]

For Petitioner(s) Mr. Suresh Singh, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Ms. Charu Singhal, Adv.
Ms. Swarupma Chaturvedi, Adv.
Mr. Akshat Kumar, AOR

Ms. Sudha Pal, Adv.
Dr. (Mrs.) Vipin Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application(s) seeking exemption from filing death certificate is/are allowed.

Delay in filing the application(s) for substitution is condoned. Application(s) for substitution in respect of Respondent Nos. 3 and 4 is/are allowed.

Amended memo of parties be filed within two weeks.

Let notice be issued to the legal representatives of Respondent Nos. 3 and 4, returnable in four weeks.

(JAYANT KUMAR ARORA)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER